

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-12
New IA-5536/2020
In
IB-2976(ND)/2019

IN THE MATTER OF:

Nuvision (Delhi) Pvt. Ltd.

Vs.

FLPL Logistics Pvt. Ltd.

...FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 04.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Mr. Rishabh Chand Lodha, Advocate.

For the Respondent/CD :

For the Intervener/RP : Mr. Abhishek Devgan and Ms. Shalini Garg, Advocates.

ORDER

IA-5536/2020:-

Counsel for the Resolution Professional is present and prayed for corrections to be made in the order under reference.

Heard, Order is **Reserved**.

—sd—

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

—sd—

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

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